NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 54/ 2017	•	Admission	2(41)	Haas Food Equipment India Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO.

REPRESENTATION TO WHOM

SIGNATURE

& PHONE NUMBER

CHANDRAMOHANK APPLICANT PCS.

(Moten

9845133861

PCS for petitioner is present. Heard him.

For orders, list it 26.07.2017.

MEMBER (J)

MEMBER (T)